

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.07.2022 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 339 of 2021	Howrah Mills Company Ltd. Vs. JM Financial Asset Reconstruction Company Ltd.	Hasan Murtaza	Smriti Churiwal Utsav Mukherjee Jaiveer Kant
2.	Comp. App. (AT) (Ins) No. 788 of 2021	Abdos Polymers Ltd. Vs. Callina Care Overseas Pvt. Ltd.	Kanwal Chaudhary	Rahul Jain
3.	Comp. App. (AT) (Ins) No. 863 of 2021	Balmer Lawrie & Co. Ltd. Vs. M/S Transafe Services Ltd. & Ors.	Shruti Agarwal	Udit Singh-R1 & R3 Nipun Gautam Yogesh
4.	Comp. App. (AT) No. 72 of 2021	Girdhari Lal Arora Vs. Union of India Through Secretary Ministry of Corporate Affairs, New Delhi & Anr.	Ketan Madan	
5.	Comp. App. (AT) No. 105 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Restaurants Pvt. Ltd. & Ors. With	Sandeep Bajaj	Vaibhav Sharma Devansh
6.	Comp. App. (AT) No. 107 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Amit Arora & Ors. With	Sandeep Bajaj	Vaibhav Sharma Devansh
7.	Comp. App. (AT) No. 142 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Food Services Pvt. Ltd. & Ors. With	Sandeep Bajaj	Vaibhav Sharma-R1 Munisha Gandhi-R2, R3 & R4 Amit Arora-R8

8.	Comp. App. (AT) No. 143 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Restaurants Pvt. Ltd. & Ors.	Sandeep Bajaj	Vaibhav Sharma-R1 Munisha Gandhi Selina Chalana-R5, R9 & R10
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For Admission (Fresh Case)

9.	Contempt Case (AT) No. 11 of 2022 in Comp. App. (AT) No. 421 of 2018	Manila Resorts Pvt. Ltd. Vs. Bahl Paper Mills & Anr.	Manoj Kr. Garg	
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For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 343 of 2021	R.R. Sales Corporation & Anr. Vs. Reliable Insupacks Pvt. Ltd. & Ors.	Rohit Naagpal	Abhishek Garg-R1 Ankit Sharma-R2 & R3 Preeti Kashyap
11.	Comp. App. (AT) No. 154 of 2021	D.B.P.L Vs. Registrar of Companies	Gaurav Kumar	Easha Kadian Himanshu

For Hearing

12.	Comp. App. (AT) (Ins) No. 371 of 2020 (PH)	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	Brijesh Tamber-R1 Brijendra Mishra, IRP
13.	Comp. App. (AT) (Ins) No. 79 of 2022	Suman Chadha Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd. With	Tavish B. Prasad	Kanishk Khetan
14.	Comp. App. (AT) (Ins) No. 179 of 2022	Suresh Khurana Vs. Nilesh Sharma	Gaurav Rana	Palash Singhai Kartikay Yadav
15.	Comp. App. (AT) (Ins) No. 117 of 2022	SGA Fashion Pvt. Ltd. Vs. CMA Sandeep Kumar Bhatt	Ashutosh Gupta	CMA Sandeep Kumar Bhatt CMA Kamal Tyagi

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By order of Hon'ble Chairperson
-sd/-
Registrar